

## Annexure-4

Name of the Corporate Debtor: Sakriya Technologies Private Limited														Date of commencement of CIRP: 27.03.2025				List of creditors as on: 08.09.2025			
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)																					
S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any							
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC												
1	Indo Jatalia Holdings Limited	08-04-2025	2,60,43,362.00	2,60,43,362.00	Loan given to the Corproate Debtor	0	0	NO	54.59	0	0	0	0								
2	Sidhvandan Finance Limited	09-04-2025	80,65,693.00	80,65,693.00	Loan given to the Corproate Debtor	0	0	NO	16.90	0	0	0	0								
3	JDS Finance Company Limited	08-04-2025	36,01,475.00	36,01,475.00	Loan given to the Corproate Debtor	0	0	NO	7.55	0	0	0	0								
4	Attractive Capital Services Private Limited	12-04-2025	1,00,00,000.00	1,00,00,000.00	Loan given to the Corproate Debtor	0	0	NO	20.96	0	0	0	0								
5	Raj Singh Lochab	10-04-2025	9,50,000.00	0	Loan given to the Corproate Debtor	0	0	NO	0	0	0	9,50,000.00	0	Claim is submitted in Form-C as a Financial Creditor. However, Loan Agreement, Balance Confirmation, Financial Statements, other documents proving existance of financial debt with commercial effect of borrowing in accordance with section 5(8) of the IBC 2016 were not made available for verification. The same were sought but not made available by the claimant.							
<b>TOTAL</b>			<b>4,86,60,530.00</b>	<b>4,77,10,530.00</b>	-	0	0	-	100.00	0	0	9,50,000.00	0								